IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(1) C.P.(IB)-2297(MB)/2018

CORAM: **SHRI M.K. SHRAWAT**
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.11.2019**

NAME OF THE PARTIES: Sikkim Ferro Alloys Ltd.
V/s
Krosslink Infrastructure Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present.
2. Although it was listed first on Board, but Registry has failed to place the entire record of the case. Registry is directed for placing the entire record on the next date of hearing.
3. The matter is listed on **17.12.2019** First on Board.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

04.11.2019
Jd